

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 12/SM/2017  
Alongwith I.A. No.54/2017**

Subject : Operationalization of LTA of Long Term Transmission Customers (LTTTCs) as per Regulations 8(5) of the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010.

Date of hearing : 6.3.2018

Coram : Shri P.K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Respondent : Central Transmission Utility

Parties present : Shri M.G. Ramachandran, Advocate, CTU  
Ms. Anushree Bardhan, Advocate, CTU  
Ms. Jyoti Prasad, CTU  
Ms. Manju Gupta, CTU  
Shri V. Srinivas, CTU  
Shri Swapnil Verma, CTU  
Shri Dilip Rozekar, CTU  
Ms. Swapna Seshadri, Advocate, DANS Energy Ltd.  
Ms. Rhea Luthra, Advocate, DANS Energy Ltd.  
Ms. Parichita Chowdhary, Advocate, DANS Energy Ltd.  
Shri Ravi Kishore, Advocate, PTC

**Record of Proceedings**

Learned counsel appearing on behalf of CTU submitted that CTU wants to make a detailed presentation in the matter and requested to list the petition for hearing after two weeks separately. Request was allowed by the Commission.

2. The Petition shall be listed for hearing on 10.4.2018.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**